

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE:  
NEW DELHI DISTRICT, PATIALA HOUSE COURTS, NEW DELHI**

**ORDER**

In pursuant to transfer & posting order no. 13/G-I/Gaz.IA/DHC/2022 dated 20.04.2022 of the Hon'ble High Court of Delhi and in super-session of earlier order no. 4111-4166/Review Sub-Committee/PHC dated 23.02.2022 of this office, the Review Sub-Committee at New Delhi District, Patiala House Courts, New Delhi is hereby re-constituted consisting of the following Judicial Officers/Members, with immediate effect:

| Name of the Committee | Name of the Judicial Officer/Member                  | Designated As |
|-----------------------|--|---------------|
| Review Sub-Committee  | Sh. Harish Dudani, Ld. Principal Judge, Family Court | Chairperson   |
|                       | Ms. Akriti Mehendru, Ld. MM-04                       | Member        |
|                       | Ms. Amardeep Kaur, Ld. MM-06                         | Member        |

**Note:**

1. The Branch In-charge, Judicial Branch, NDD, shall ensure that the files of the aforesaid Committee are placed before the Ld. Chairperson or Member(s) as and when required. In case, the Branch In-charge happens to be on leave, the next available Dealing Official of the branch shall present the files so required, till further orders.
2. The Chairperson is requested to get minutes of meeting prepared by their own Sr. P.A/P.A posted in their respective Courts.

(Dharmesh Sharma)  
Principal District & Sessions Judge  
New Delhi District

No. 12280-12338 /Review Sub-Committee/PHC

Dated 19/05/22

Copy forwarded for information to:-

- 1) The Registrar General, Hon'ble High Court of Delhi.
- 2) The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
- 3) The Principal Judge, Family Court, New Delhi District, PHC, New Delhi.
- 4) The Judge In-charge, Mediation Centre, Patiala House Courts, New Delhi.
- 5) All the Judicial Officers, New Delhi District, PHC, New Delhi.
- 6) The Chairperson and all the Members.
- 7) P.S to the undersigned.
- 8) Branch In-charges, Administration, New Delhi District.
- 9) APRO, New Delhi District, PHC, New Delhi.
- 10) Website Committee (Hindi & English), THC, Delhi with the request to upload the same on the website of the Court.
- 11) DSA, New Delhi District to upload the same on the website of this District.
- 12) Care Taker, NDD, Patiala House Courts.
- 13) Dealing Assistant R & I Section, NDD to upload on LAYERS.

Principal District & Sessions Judge